

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2583 of 1999

(2)

New Delhi, this 7th day of January, 2000

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SMT. SHANTA SHAstry, MEMBER(A)

Chani Ram
S/o Shri Khem Ram
Presently working as LDC SPB-I Section
Department Posts
Dak Bhawan, New Delhi & resident of
127 Sector-2, R.K.Puram
New Delhi.

... Applicant

(By Advocate: None present)
(Shri P.L. Mimroth, earlier counsel
is present).

Versus

1. Union of India, through
Secretary
Ministry of Communications
Department of Posts
New Delhi.

2. Director General
Department of Posts
Dak Bhawan, Sansad Marg
New Delhi-110001.

... Respondents

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, M(J)

Shri P.L. Mimroth, learned counsel who is present in the Court submits that the applicant has withdrawn Vakalatnama from him and has told him not to appear on his behalf.

2. However, we note that neither the applicant nor anyone else is present for the applicant.

3. In the above circumstances, it appears that applicant is not interested in pursuing this case further. Accordingly, OA is dismissed for default and non-prosecution.

Shanta Shastray

(Mrs. Shanta Shastray)
Member (A)

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)
Member (J)